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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : MM SUNDARAM
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SUNDARAM CLAYTON

COUNSEL FOR 2nd Respondent

V - PRANAVI

Pranavi

V. Palani

ORDER

PCS representing the petitioner present and filed a petition on behalf of the son of the petitioner (since deceased) for impleading him as a party. Counsel for R2 present and stated that he had no objection. Heard and perused the petition. In the circumstances, we are inclined to allow the application. Accordingly the petition is allowed. PCS representing the petitioner is directed to file an amended petition. Post the matter on 13.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc